हां । समन्वित ग्रामीण विकास कार्यक्रम के अन्तर्गत उपदान बैंक ऋण तक ही सीमित हैं ।

(ख) इस मंत्रालय को ऐसी कोई रिपोर्ट प्राप्त नहीं हुई है ।

Appointment of Trade representatives Abroad

1231. SHR1T. CHANDRASEKARA REDDY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that officers of the lndian Foreign Service are appointed as trade representatives abroad : and

(b) whether Government propose to separate the work of commercial representatives from diplomatic missions in major trading centres?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM) : (a) Yes, Sir.

(b) No, Sir. Training in commercial and economic matters forms part of training of IFS probationers on their induction into the IFS. Thereafter, the majority of them handle commercial and economic assignments in the course of first 2 or 3 postings. On return to Headquarters, some of them are deputed to the economic ministries. In-service training in economic and commercial work is also being organised. Economic and commercial work constitutes an integral component of modern diplomacy. In conformity with the 1946 decision setting up an integrated foreign service, there is no need for separating the work of commercial representatives from our diplomatic missions. Experienced and especially qualified non-IFS officers are also appointed in some of these posts from time to titne<

राष्ट्रीय ग्रामीण नियोजन कार्यक्रम के अन्तर्गत केवल कच्चा कार्य करने का आदेश

1232. श्री राम भगत पासवान : क्या **ग्रामीण विकास** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राष्ट्रीय ग्रामीण नियोजन कार्यक्रम के अन्तर्गत सिर्फ कच्चा कार्य करने के आदेश जारी किये गये हैं ;

(ख) यदि हां, तो कितनी अवधि के लिये ये आदेश ग्राम स्तर पर लागू रहेंगे, क्या ऐसे आदेशों को वापस ले लिया गया है, यदि हां, तो किस तारीख से वापस लिये गये हैं ; और

(ग) उस अवधि के दौरान, जिसमें उक्त आदेश लागू रहे, कुल कितने रुपये खर्च किये गये और किस–किस प्रकार के कार्य किये गये ?

ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री हरिनाथ मिश्र) : (क) जी नहीं । राष्ट्रीय ग्रामीण रोजगार कार्यक्रम के बारे में राज्यों/केन्द्र शासित क्षेत्रों को परिचालित किये गये मार्गदर्शी सिद्धांतों के अनुसार, कार्यक्रम के अन्तर्गत केवल उन्हीं निर्माण कार्यों को शुरु किया जा सकता है जिससे टिकाऊ सामुदायिक परिसम्पत्तियों का सृजन होता है ।

(ख) और (ग) प्रश्न नहीं उठता ।

Grant of Crtuanhip to Indians Living In Sri Lanka

1233. SHRI SYED SHAHABUD-DIN: will the Minister of EXTERNAL AFFAIRS be pleased to state ;

(a) the number of person of lndian origin in Sri Lanka as on lst April, 1983;

(b) the number of persons who have been granted Sri Lanka citizenship ;